

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 97 of 2014, Appeal No. 151 of 2013, Appeal No. 98 of 2014, Appeal No. 100 of 2013, Appeal No. 91 of 2014, Appeal No. 100 of 2014, Appeal No. 115 of 2014, Appeal No. 133 of 2014, Appeal No. 124 of 2014 Appeal No. 139 of 2014, Appeal No. 99 of 2014, Appeal No. 104 of 2014, Appeal No. 116 of 2014 Appeal No. 134 of 2014, Appeal No. 125 of 2014, Appeal No. 44 of 2014, Appeal No. 74 of 2014, APPEAL NO. 218 OF 2014, APPEAL NO. 166 OF 2014, APPEAL NO. 296 OF 2013, APPEAL NO. 78 OF 2015, APPEAL NO. 42 of 2015 and IA NO. 443 OF 2014 IN DFR NO. 2635 OF 2014**

**Dated : 11<sup>th</sup> December, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Appeal No. 97 of 2014**

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. ... Appellant(s)

*Versus*

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Brijender Chahar, Sr. Adv.  
Mr. Shashi Bhushan  
Mr. Apoorva Karol  
Mr. Vaibhav Tyagi  
Mr. Vikrant Saini

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal  
N. Sai Vinod for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. Abhishek Munot &  
Mr. Kunal Kaul for CGPL

**Appeal No. 151 of 2013 &  
I.A. No. 220 of 2013 & I.A. No. 412 of 2014**

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Brijender Chahar, Sr. Adv.  
Mr. Shashi Bhushan  
Mr. Apoorva Karol  
Mr. Vaibhav Tyagi  
Mr. Vikrant Saini

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal  
N. Sai Vinod for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. Abhishek Munot &  
Mr. Kunal Kaul for CGPL

Mr. Anand K. Ganesan for PSPCL

**Appeal No. 98 of 2014 &  
I.A. Nos. 343 & 402 of 2014**

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Brijender Chahar, Sr. Adv.  
Mr. Shashi Bhushan  
Mr. Apoorva Karol  
Mr. Vikrant Saini  
Mr. Vaibhav Tyagi

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal  
N. Sai Vinod for R-1

Mr. Amit Kapur,  
Ms. Poonam Verma and  
Mr. Gaurav Dudeja  
Mr. Akshat Jain for Adani

Mr. Malav Deliwala for Adani

**Appeal No. 100 of 2013 &  
I.A. No. 116 of 2013**

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.  
(Jointly through Haryana Power Purchase Centre) ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Brijender Chahar, Sr. Adv.  
Mr. Shashi Bhushan  
Mr. Apoorva Karol  
Mr. Vaibhav Tyagi  
Mr. Vikrant Saini

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal  
Mr. N. Sai Vinod for R-1

Mr. Amit Kapur,  
Ms. Poonam Verma and  
Mr. Gaurav Dudeja  
Mr. Akshat Jain for Adani

Mr. Malav Deliwala for Adani

**Appeal No. 91 of 2014**

Ajmer Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Jain, Sr. Adv.  
Mr. Nitish Gupta  
Mr. Soayib Qureshi

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal  
Mr. N. Sai Vinod for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. Abhishek Munot &  
Mr. Kunal Kaul for CGPL

**Appeal No. 100 of 2014**

Punjab State Power Corporation Ltd. ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Mr. Ishaan Mukherjee

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. Abhishek Munot &  
Mr. Kunal Kaul for CGPL

**Appeal Nos. 115 of 2014**

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Dewan  
Ms. Puja Nuwal

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. Abhishek Munot &  
Mr. Kunal Kaul for CGPL

**Appeal No. 133 of 2014 &  
I.A. No. 234 of 2014**

Prayas Energy Group ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Mr. Kumar Mihir  
Mr. Avinesh Menon  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal  
Mr. N. Sai Vinod for R-1  
  
Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. Abhishek Munot &  
Mr. Kunal Kaul for CGPL

**Appeal No. 124 of 2014**

Energy Watchdog ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal  
Mr. N. Sai Vinod for R-1  
  
Mr. C.S. Vaidyanathan, Sr. Adv.,  
Mr. Amit Kapur,  
Mr. Apoorva Misra,  
Mr. Abhishek Munot &  
Mr. Kunal Kaul for CGPL

**Appeal No. 139 of 2014 &  
I.A. No. 238 of 2014**

Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Varun Aggarwal

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal  
Mr. N. Sai Vinod for R-1  
  
Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. Abhishek Munot &  
Mr. Kunal Kaul for CGPL

**Appeal No. 99 of 2014**

Haryana Power Purchase Center ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1  
  
Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Mr. Janmali Manikala for R-2  
  
Mr. G. Umaphathy and

Ms. R. Mekhala for R-3

Mr. Parinay D. Shah and  
Mr. Saransh Shaw for R-11

Mr. Rahul Dhawan  
Mr. Shailabh Tiwari for R.12 & 13

Mr. Anand K. Ganesan  
Mr. Ishaan Mukherjee for PSPCL

**Appeal No. 104 of 2014**

Ajmer Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)

*Versus*

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1  
  
Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Mr. Janmali Manikala for R-2  
  
Mr. G. Umapathy and  
Ms. R. Mekhala for R-3  
  
Mr. Parinay D. Shah and  
Mr. Saransh Shaw for R-8  
  
Mr. Rahul Dhawan  
Mr. Shailabh Tiwari for R.9 & 10  
  
Mr. Anand K. Ganesan  
Mr. Ishaan Mukherjee for PSPCL

**Appeal No. 116 of 2014**

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

*Versus*

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Dewan  
Ms. Pooja Nuwal

Counsel for the Respondent(s) : Mr. Amit Kapur,  
Ms. Poonam Verma and  
Mr. Gaurav Dudeja  
Mr. Akshat Jain for Adani

Mr.Malav Deliwala for Adani

**Appeal No. 134 of 2014**

Prayas Energy Group ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Mr. Kumar Mihir  
Mr. Avinesh Menon  
Ms. Poorva Saigal  
Mr. Ishaan Mukherjee

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal  
Mr. N. Sai Vinod for R-1

Mr. Amit Kapur,  
Ms. Poonam Verma  
Mr. Gaurav Dudeja  
Mr. Akshat Jain for Adani

**Appeal No. 125 of 2014 &  
I.A. No. 211 of 2014**

Energy Watchdog ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal  
Mr. N. Sai Vinod for R-1

Mr. Amit Kapur,  
Ms. Poonam Verma  
Mr. Gaurav Dudeja  
Mr. Akshat Jain for Adani  
Mr. Buddy A. Ranganadhan

Mr.Malav Deliwala (Rep.) for Adani

**Appeal No. 44 of 2014 &**  
**I.A. No. 65 of 2014**

Dakshin Haryana Bijli Vitran Ltd. & Ors. ... Appellant(s)  
*Versus*  
GMR Kamalanga Energy Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy  
Ms. R. Mekhala

Counsel for the Respondent(s) : Mr. Amit Kapur and  
Mr. Vishrov Mukherjee  
Mr. Rohit Venkat for R-1

Mr. Rajiv Bhardwaj and  
Mr. Ravi Kishore for R-3

Mr. K.S. Dhingra for R-5

**Appeal No. 74 of 2014 &**  
**I.A. No. 143 of 2014**

Gridco Ltd. ... Appellant(s)  
*Versus*  
GMR Kamalanga Energy Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Mr. Rohit Venkat for R-1

Mr. K.S. Dhingra for R-6

**APPEAL NO. 218 OF 2014 &**  
**IA NO. 337 OF 2014**

**Prayas Energy Group** .....Appellant(s)  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .....Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Mr. Kumar Mihir  
Mr. Avinesh Menon



Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Kiran Gandhi  
Ms. Ramni Taneja  
Mr. Udit Gupta for MSEDCL

Mr. Amit Kapur,  
Ms. Poonam Verma  
Mr. Gaurav Dudeja  
Mr. Akshat Jain for Adani

Mr. Buddy A. Ranganadhan for R.1

**APPEAL NO. 166 OF 2014 &  
IA NO. 275 OF 2014**

**Maharashtra State Electricity Distribution Co. Ltd. ....Appellant(s)**  
**Versus**  
**Adani Power Maharashtra Ltd. & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Kiran Gandhi  
Ms. Ramni Taneja  
Mr. Udit Gupta

Counsel for the Respondent(s) : Mr. Amit Kapur,  
Ms. Poonam Verma  
Mr. Gaurav Dudeja  
Mr. Akshat Jain for Adani

Mr. Malav Deliwala (Rep.)

Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy

**APPEAL NO. 296 OF 2013**

**Prayas Energy Group ....Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Mr. Kumar Mihir  
Mr. Avinesh Menon  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Kiran Gandhi  
Ms. Ramni Taneja  
Mr. Udit Gupta for MSEDCL

Mr. Amit Kapur,  
Ms. Poonam Verma  
Mr. Gaurav Dudeja  
Mr. Akshat Jain for Adani

Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy for R.1

**APPEAL NO. 78 OF 2015**

**Adani Power Rajasthan Ltd. ....Appellant(s)**  
**Versus**  
**Rajasthan Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur,  
Ms. Poonam Verma,  
Mr. Gaurav Dudeja  
Mr. Akshat Jain and  
Mr. Malav Deliwala (Rep.)

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta,  
Mr. Abhishek Upadhyay and  
Ms. Himanshi Andley for R-1

Mr. Sanjay Jain, Sr. Adv.  
Mr. Nitish Gupta  
Mr. Soayib Qureshi for R.2 to 4

**APPEAL NO. 42 of 2015 &  
IA NOs. 44, 306, 307 of 2015**

**M/s. Jaipur Vidyut Vitran Nigam Ltd. & Ors. ....Appellant(s)**  
**Versus**  
**Adani Power Rajasthan Ltd. & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Jain, Sr. Adv.  
Mr. Nitish Gupta  
Mr. Soayib Qureshi

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta,  
Mr. Abhishek Upadhyay and  
Ms. Himanshi Andley for RERC

Mr. Amit Kapur,  
Ms. Poonam Verma  
Mr. Gaurav Dudeja  
Mr. Akshat Jain for Adani

Mr.Malav Deliwala (Rep.) for Adani

**IA NO. 443 OF 2014 IN DFR NO. 2635 OF 2014 &  
IA NO. 470 OF 2014**

**Adani Power Maharashtra Ltd. ....Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur,  
Ms. Poonam Verma and

Mr. Gaurav Dudeja, Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Kiran Gandhi  
Ms. Ramni Taneja  
Mr. Udit Gupta for MSEDCL

Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy for R.1

**ORDER**

We have heard learned counsel for the parties.

List this batch of appeals on **14.12.2015.**

**(I.J. Kapoor)**  
**Technical Member**

**(T. Munikrishnaiah)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

ts/vg